- (23) G. Abdul Khaddar.
- (24) Himmatlal Jaswantraj.
- (25) VS. Abdul Hasim Sahib.
- (26) N. M. Shanmugha Sundara Mudaliar.
- (27) H. S. Purkayastha.
- (28) Abdul Satter.
- (29) Mohd. Ibrahim.
- (30) Sardar Jagat Singh.
- (31) M/s. M. John & Sons.
- (32) Sri Suragani.
- (33) Azamtullah Shareef.
- (34) Poonawalla Chandu.
- (35) Abdul Khader.
- (36) M/s. Mohamed Ismail Bros.
- (37) Sultanuddin Khan.
- (38) Sarmast Khan.
- (39) Anjaiah R. N. Chari.
- (40) T. A. Gopala Krishna.
- (41) Bhamandi Ram.
- (42) E.H.K. Kaludi.
- (43) P. Ramaiah.
- (44) Dayakar Babu.
- (45) Bankatlal Devichand.
- (46) V. Narasimharao.
- (47) Narayan Lal Gumanaji Sharma.
- (48) Pooran Singh.
- (49) A. G. Khar.

DR. (MRS.) MANGLADEVI TAL-WAR: In the statement there are 49 firms whose names have been given, whose income-tax arears have been written off and the hon. Minister has just stated that it is over Rs. 1,000. I would like to know whether any representation has been made to the Government to reopen these income-tax cases and how many cases have been reopened so far?

SHRI K. C. PANT: I shall require notice for that.

SHRI K. CHANDRASEKHARAN: May I know from the hon. Minister, in

the total of these Rs. 22 lakhs, which is the highest amount and who is the person or company concerned with regard to that amount? May I also know how many public limited companies and private limited companies are involved in this writing off?

SHRI K. C. PANT: Madam, I do not have the details asked for from me. I can tell the hon. Member, however, that the total amount written off in 1966-67, i.e. Rs. 22.9 lakhs, is to be seen against the total collections of Rs. 632 crores, and the percentage comes to 0.036. I do not have the figures.

DR. (MRS.) MANGLADEVI TAL-WAR: Seventyone Members have written to the hon, Deputy Prime Minister to appoint a Commission to go into these cases but he has not taken any step yet. I would like to know the reason.

SHRI MORARJI R. DESAI: No such Commission is necessary in my view.

## अभूजमाद क्षेत्र में आदिवासियों की हालत

\*463 श्री राम सहायः क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या उनके मंत्रालय के किसी अधिकारी ने गत तीन वर्षों के दौरान मध्य प्रदेश में बस्तर जिले के अभूजमाढ़ क्षेत्र का दौरा किया;
- (ख) यदि हां, तो उसने वहां के आदि-वासियों की क्या हालत पाई; और
- (ग) पोषण की कमी के कारण वहां आदिवासियों की स्त्रियों को एक विशेष प्रकार का चर्मरोग हो जाता है उसे रोकने के लिये क्या प्रबन्ध किये गये हैं?

## †[Conditions of Adivasis in Abhuj-

- \*463. SHRI RAM SAHAI: Will the Minister of SOCIAL WELFARE be pleased to state:
- (a) whether any officer of his Ministry toured the Abhujmarh area
  - †[ ] English translation.

of Baster district in Madhya Pradesh during the last three years;

- (b) if so, what were his observations regarding the conditions of Adivasis there; and
- (c) the arrangements made to check the incidence of a particular type of skin disease which afflicts the Adivasi women there due to malnutrition?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI J. B. MUIHYAL RAO):
(a) no, Madam.

- (b) Does not arise.
- (c) There is no special scheme for this in the Backward Classes Welfare Setcor for Madhya Pradesh.

†[समाज कल्याण विमाग तथा पेट्रोल तथा रसायन मंत्रालय में उप मंत्री (श्री जे० दी० मतयाल राव): (क) नही, महोदया।

- (ख) प्रक्न नहीं उठता।
- (ग) पिछडा वर्ग कल्याण क्षेत्र मे मध्य प्रदेश के लिए कोई ऐसी विशेष योजना नही है । ]

श्री राम महाथ : क्या मै मंत्री महोदय से यह जान सक्ंगा कि जो उन्होने (ग) का जवाव दिया है वह उसकी जानकारी के आधार पर कहते हैं? मैं स्वय वहा गया ह मैने जाकर वहा की महिलाओ की, स्त्रियो की हालत देखी है। जिनके एक-एक, दो-दो बच्चे हो जाते हैं उसके बाद उनको एक स्किन डिजीज हो जाती है जिसकी वजह से उन्हें तकलीफ होती है। उसके बारे में में निरन्तर 6 साल से प्रश्न करता आ रहा हं। कोई सेशन ऐसा नही जाता जिसमें प्रश्न न किया गया हो, लेकिन मझे अफसोस है कि आपने ऐसा कोई प्रबन्ध नही किया जिससे आपका कोई बडा आफीसर वहा देखने गया हो । न मध्य प्रदेश का,न आपका अफसर वहा जाकर देखता है। इसका क्या कारण

श्री जे बी मुसयाल राव : मैंडम, आदरणीय सदस्य के ध्यान भे में यह लाना चाहता हूं कि वहां करीब 54 अस्पताल बनाए हैं। इन 54 अस्पतालों में छोटी छोटी डिस्पेंसरीज हैं, जिनमें मोबाइल वेन्स इनकी सेवा करने को रहती हैं। मैं यह नहीं कह सकता कि पूरे अच्छे डग से उनकी सेवा हो रही हैं लेकिन जहां तक हो सकता है मध्य प्रदेश गवर्नमेंट के कोआपरेशन से जिनने अच्छे ढग से कर सकते हैं कर रहे हैं।

श्री राम सहाय: क्या मैं जान सक्गा कि आप निकट भविष्य में ऐसी कोई व्यवस्था करें। जिससे आपका कोई रेस्पासिविल अधिकारी वहा जाकर सारी स्थिति को देखें ?

श्रीजे० बी० मृतयाल राव : जरूर भेजेगे।

THE DEPUTY CHAIRMAN: I think this is within the jurisdiction of the Commissioner of Scheduled Castes and Scheduled Tribes.

## 'P' FORM

\*464. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government have decided to do away with the Reserve Bank's endorsement on 'P' Forms in the case of several categories of persons going abroad; and
  - (b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) A statement is being laid on the Table of the House.

## STATEMENT

The Reserve Bank of India has recently delegated powers to steamer/airline companies enabling them to book passages of certain categories of persons. The delegation is subject to such steamer/airline companies scrutinising applications and ensuring that they comply with the normal conditions

<sup>†[ ]</sup> Hindi translation.

il lumini mansianon